

ORISSA HIGH COURT

Defective case Register from :14/10/2024to14/10/2024

SL	Filing No	Case No	efiling No	Scrutiny Date	Compliance Date	Objection
1	D-WP(C)/43739/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
2	D-BLAPL/31027/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
3	D-ABLAPL/31085/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 20-VERNACULAR CERTIFICATE NOT FURNISHED.
4	D-BLAPL/31055/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
5	D-BLAPL/31188/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 1.page nos.11 and 12 not legible.
6	D-WP(C)/43896/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET Page no 7 not legible
7	D-CMAPL/43958/2024			2024-10-14	2024-11-13	1.Authentication fee due on the Copy of Trial Court Judgeme
8	D-BLAPL/31165/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
9	D-BLAPL/31149/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET

ORISSA HIGH COURT

Defective case Register from :14/10/2024to14/10/2024

SL	Filing No	Case No	efiling No	Scrutiny Date	Compliance Date	Objection
10	D-WP(C)/43881/2024			2024-10-14	2024-11-13	1.Annex-2 not attested. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILE Page 8 not legible.
11	D-CRLA/29820/2024			2024-10-14	2024-11-13	This case related to sexual offence,the name of victim/inform
12	D-CONTC/43905/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
13	D-MACA/43844/2024			2024-10-14	2024-11-13	statutory deposit not made.under taking for filing of english tr
14	D-BLAPL/31018/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET Age of the petitioner not tally with rejection order and cause
15	D-CRLMC/30891/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 1.In Affidavit Sl.no. not correctly numbered.2.Sl.no.3 of the
16	D-MSA/43696/2024			2024-10-14	2024-11-13	In the matter of not correctly furnished in IA.
17	D-WP(C)/43879/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
18	D-BLAPL/30911/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET

ORISSA HIGH COURT

Defective case Register from :14/10/2024to14/10/2024

SL	Filing No	Case No	efiling No	Scrutiny Date	Compliance Date	Objection
19	D-CRLA/30793/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
20	D-BLAPL/31176/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET As per standing order no-3 dated 9.7.24 the name of the victi
21	D-CONTC/43907/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET FIRST PAGE NO.8 BE CORRECTED AS PAGE NO.7
22	D-CONTC/43942/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
23	D-ABLAPL/31096/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY I 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILE 1. page nos. 15 and 18 not neat legible.
24	D-WP(C)/43882/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILE Page 15 not legible.
25	D-BLAPL/31029/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET Page 12 and 13 not neat.

ORISSA HIGH COURT

Defective case Register from :14/10/2024to14/10/2024

SL	Filing No	Case No	efiling No	Scrutiny Date	Compliance Date	Objection
26	D-ABLAPL/31046/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
27	D-BLAPL/31054/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
28	D-BLAPL/30912/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET Page nos15 ,16 and 17 not neat and legible.
29	D-ABLAPL/31047/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
30	D-WP(C)/43916/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
31	D-MACA/43852/2024			2024-10-14	2024-11-13	1.Period of Delay 9 days 2.Court Fee Rs 250 / payable,not p
32	D-BLAPL/31048/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET Honble Court not tally with Rejection order and cause title.
33	D-BLAPL/31017/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
34	D-ABLAPL/31039/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET

ORISSA HIGH COURT

Defective case Register from :14/10/2024to14/10/2024

SL	Filing No	Case No	efiling No	Scrutiny Date	Compliance Date	Objection
35	D-CONTC/43937/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
36	D-BLAPL/31040/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
37	D-ABLAPL/31135/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
38	D-BLAPL/31151/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 1.All the Annexures are not properly page numbered.
39	D-WP(C)/43870/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
40	D-BLAPL/30990/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET Paragraph not mentioned in the affidavit.Page no 13 not parti
41	D-CONTC/43936/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
42	D-WP(C)/43911/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 19-UNDERTAKING FOR NON FILING OF TRANSLATE Page no 8 not legible

ORISSA HIGH COURT

Defective case Register from :14/10/2024to14/10/2024

SL	Filing No	Case No	efiling No	Scrutiny Date	Compliance Date	Objection
43	D-ABLAPL/31119/2024			2024-10-14	2024-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 19-UNDERTAKING FOR NON FILING OF TRANSLATE 1.Occupatition not furnished in affidavit.
44	D-WP(C)/43835/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET Year of the case number mentioned in the index and petition
45	D-WP(C)/43871/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
46	D-ABLAPL/31098/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
47	D-CRLMA/30971/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
48	D-WP(C)/43901/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
49	D-ABLAPL/30928/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET Page 14 to 18 not neat
50	D-BLAPL/31169/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET

ORISSA HIGH COURT

Defective case Register from :14/10/2024to14/10/2024

SL	Filing No	Case No	efiling No	Scrutiny Date	Compliance Date	Objection
51	D-WP(C)/43927/2024			2024-10-14	2024-11-13	1.Copy of the order dated 07.10.2023 mentioned in Annex-2 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
52	D-WP(C)/43873/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILE Page 13 not neat.
53	D-ABLAPL/31150/2024		AOD20230000619C202400013	2024-10-14	2024-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILE
54	D-BLAPL/31051/2024			2024-10-14	2024-11-13	1. certificate not correct in affidavit. 2. page no.9 not neat 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET The name of parties not furnished in V>Nama.
55	D-WP(C)/43845/2024		AOD20240000306C202400065	2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
56	D-CONTC/43931/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
57	D-BLAPL/31146/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET

ORISSA HIGH COURT

Defective case Register from :14/10/2024to14/10/2024

SL	Filing No	Case No	efiling No	Scrutiny Date	Compliance Date	Objection
						10-SUBJECT CODE NOT FURNISHED/INCORRECTLY I
58	D-ABLAPL/30959/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET Page 10 not neat
59	D-WP(C)/43917/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY I 19-UNDERTAKING FOR NON FILING OF TRANSLATE 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL NOT INDICATED WHEREVER SIGNATURE OF SUCH A PETITION/APPEAL/APPLICATION
60	D-ABLAPL/31042/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
61	D-BLAPL/31065/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
62	D-ABLAPL/31109/2024			2024-10-14	2024-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET Nomenclature in sl. no.4 not correct in affidavit.

ORISSA HIGH COURT

Defective case Register from :14/10/2024to14/10/2024

SL	Filing No	Case No	efiling No	Scrutiny Date	Compliance Date	Objection
63	D-BLAPL/31062/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
64	D-CMAPL/43918/2024		LOD20240000172C202400215	2024-10-14	2024-11-13	Prayer not proper
65	D-ABLAPL/31052/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
66	D-ABLAPL/30965/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
67	D-WP(C)/43888/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
68	D-ABLAPL/31093/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
69	D-CRLA/30987/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET Name of R-2 may not be there
70	D-BLAPL/31049/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
71	D-WP(C)/43920/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET

ORISSA HIGH COURT

Defective case Register from :14/10/2024to14/10/2024

SL	Filing No	Case No	efiling No	Scrutiny Date	Compliance Date	Objection
72	D-WP(C)/43904/2024			2024-10-14	2024-11-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED
73	D-MACA/43903/2024			2024-10-14	2024-11-13	Affidavit made in IA are not in proper format
74	D-ABLAPL/31117/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILE page no.8 not neat.
75	D-BLAPL/31044/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET As per standing order no-3 dated 9.7.24 the name of the victi
76	D-CRLA/30978/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
77	D-BLAPL/31033/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET Attested by CASI without seal
78	D-ABLAPL/31045/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
79	D-CRLA/30952/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
80	D-ABLAPL/31142/2024		AOR20220000014C202400045	2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET

ORISSA HIGH COURT

Defective case Register from :14/10/2024to14/10/2024

SL	Filing No	Case No	efiling No	Scrutiny Date	Compliance Date	Objection
81	D-WP(C)/43929/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
82	D-WP(C)/43900/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
83	D-WP(C)/43872/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
84	D-BLAPL/31148/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
85	D-BLAPL/31064/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
86	D-BLAPL/31023/2024		AOR20220000211C202400080	2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
87	D-ABLAPL/31200/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 9-PROVISION OF LAW NOT FURNISHED ON TOP OF C
88	D-BLAPL/31021/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET

ORISSA HIGH COURT

Defective case Register from :14/10/2024to14/10/2024

SL	Filing No	Case No	efiling No	Scrutiny Date	Compliance Date	Objection
						19-UNDERTAKING FOR NON FILING OF TRANSLATE
89	D-ABLAPL/31118/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
90	D-ABLAPL/31137/2024		AOR20220000014C202400046	2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
91	D-CONTC/43909/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
92	D-WP(C)/43923/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY I Annexure -4 not legible
93	D-ABLAPL/31038/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
94	D-BLAPL/31172/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
95	D-CRLA/30583/2024			2024-10-14	2024-11-13	1-Page nos.wrongly indicated on index under annex.-1,2-Ref
96	D-WP(C)/43810/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET

ORISSA HIGH COURT

Defective case Register from :14/10/2024to14/10/2024

SL	Filing No	Case No	efiling No	Scrutiny Date	Compliance Date	Objection
97	D-CONTC/43943/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET PAGE NO. 14 NOT LEGIBLE
98	D-BLAPL/31163/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 1.Index not properly page numbered. Annexure of the BLAP
99	D-CRLA/30194/2024			2024-10-14	2024-11-13	Undertaking for filing of English translation copy of Odia doc
100	D-CONTC/43926/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
101	D-CONTC/43940/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET
102	D-WP(C)/43789/2024			2024-10-14	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY I

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 14-10-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
---------------	----------------------	--------------------	---	----------------------------
